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Title : Madam Speaker welcomed His Excellency Mr. Chung Ui-Hwa, Speaker of the National Assembly of the Republic of Korea and the members of the Korean Parliamentary Delegation.

HON. SPEAKER: Hon. Members, at the outset, I have to make an announcement.

On my own behalf and on behalf of the hon. Members of the House, I have great pleasure in welcoming His Excellency Mr. Chung Ui-Hwa, Speaker of the National Assembly of the Republic of Korea and the members of the Korean Parliamentary Delegation who are on a visit to India as our honoured guests.

They arrived in India on Friday, 8th May, 2015 and are now seated in the Special Box. We wish them a happy and fruitful stay in our country. India has had very good relations with the Republic of Korea. Through them, we convey our greetings and best wishes to the Parliament, the Government and the friendly people of the Republic of Korea.

डॉ. किरीट सोमैया (मुम्बई उत्तर पूर्व) : माननीय अध्यक्ष जी, मैं आपकी अनुमति से प्रिविलेज मोशन उठाना चाहता हूँ...(व्यवधान)

माननीय अध्यक्ष : इसे बाद में देखेंगे।

â€!(व्यवधान)

डॉ. किरीट सोमैया: माननीय सदस्य राहुल गांधी जी ने फूड पार्क...(व्यवधान)

माननीय अध्यक्ष : प्रिविलेज मोशन बाद में देखेंगे।

â€!(व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, प्लीज बैठिए।

â€!(व्यवधान)

माननीय अध्यक्ष : क्या हो रहा है। बैठिए।

â€!(व्यवधान)

माननीय अध्यक्ष : आप बैठिए। बाद में देखेंगे।

â€!(व्यवधान)

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, his remarks should be expunged. ...(*Interruptions*)

माननीय अध्यक्ष : प्लीज़ बैठिए। क्यों चिल्ला रहे हैं?

â€!(व्यवधान)

HON. SPEAKER: Members, I have received notices of Adjournment Motion from Shrimati Ranjeet Ranjan, Shri Rajesh Ranjan, Shri Adhir Ranjan Chowdhury, Shri Anto Antony, Shri Jyotiraditya M. Scindia, Shri K.C. Venugopal, Shri M.K. Rahavan and Shri Ravneet Singh. The matters, I know, are important enough, but they do not warrant interruption of Business of the Day. The matters can be raised through other opportunity which I will definitely give. I always give you the opportunity.

I have, therefore, disallowed all the notices of Adjournment Motion.

...(*Interruptions*)

HON. SPEAKER: Now, Question Hour.

...(*Interruptions*)

SHRI JYOTIRADITYA M. SCINDIA (GUNA): Madam, 'Zero Hour'. ...(*Interruptions*)

HON. SPEAKER: Not 'Zero Hour'.

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE: Madam, my request is that under Rule 389, you have got a residuary power to suspend the Question Hour and listen to us.

माननीय अध्यक्ष : आजकल नहीं है। By rule, it is not there.

â€¦(व्यवधान)

श्री मल्लिकार्जुन खड़गे: आपने जो बुक दी है, उसमें है।...(व्यवधान)

माननीय अध्यक्ष: सरपेंशन का रूल खत्म हो गया है, समाप्त हो गया है।

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE: Under Rule 388, you can suspend the Question Hour. Under Rule 389, you have the power to suspend ...(*Interruptions*)

माननीय अध्यक्ष: सरपेंशन का रूल खत्म हो गया।

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE : Madam, it is learnt that you are going to extend this House for another three days. ...(*Interruptions*) Madam, I am talking about Rule 389. ...(*Interruptions*)

HON. SPEAKER: No, Rule 389 is not about Suspension of Rules.

...(*Interruptions*)

श्री मल्लिकार्जुन खड़गे : आपने जो बुक दी है, उसमें है।...(व्यवधान)

माननीय अध्यक्ष : सस्पेंशन का रूल समाप्त हो गया।

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE : Madam, the Government is going to extend the House for three days without taking the House into confidence. ...(*Interruptions*)

HON. SPEAKER: No, it is not about Suspension of Question Hour.

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE: Madam, Rule 388 talks about Suspension of Rules, but you have got residuary powers to suspend any Rule on your own. â€¦ (*Interruptions*) Madam, you are the authority for it. ...(*Interruptions*)

माननीय अध्यक्ष : नियम 388 आप भी समझ लेना।

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE: Madam, you are the supreme authority of this House. ...(*Interruptions*) You are the custodian, and you can safeguard our interest and the interest of the Members. ...(*Interruptions*) You have got that power. ...(*Interruptions*)

HON. SPEAKER: Yes, the power is there, but Rule 388 states that : "Any Member may, with the consent of the Speaker â€¦". आगे भी सुनिए।

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE: Madam, I am seeking your consent. ...(*Interruptions*)

HON. SPEAKER: No, please listen to me.

...(*Interruptions*)

HON. SPEAKER: Rule 388 states that : "Any Member may, with the consent of the Speaker, move that any rule may be suspended in its application to a particular motion before the House and if the motion is carried the rule in question shall be suspended for the time being." यहां कोई मोशन है ही नहीं। यहां तो अभी पूजन काल है।

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE : Madam, it is very important to run the House. ...(*Interruptions*)

HON. SPEAKER: Please sit down.

...(*Interruptions*)

श्री मल्लिकार्जुन खड़गे : मैडम, आप यह देखिए कि आप तीन दिन इस सदन को और चलाना चाहती हैं।...(व्यवधान)

माननीय अध्यक्ष : उसका अभी कुछ नहीं है। बाद में देखेंगे। आप कृपया अभी बैठिए।

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE: The Government has made a proposal. ...(*Interruptions*)

PROF. SAUGATA ROY (DUM DUM): Madam, please allow me to speak. I have given a notice. ...(*Interruptions*)

माननीय अध्यक्ष : मैंने कहा न कि मैं बाद में आपकी बात सुनूंगी। अभी पूरा काल में कुछ नहीं सुनूंगी। बारह बजे बोलिएगा। आप कृपया बैठिए।

â€!(व्यवधान)

SHRI MALLIKARJUN KHARGE: Madam, this is important. ...(*Interruptions*) We have to run the House. ...(*Interruptions*)

HON. SPEAKER: No, this is not allowed.

...(*Interruptions*)

SHRI MALLIKARJUN KHARGE: We can postpone the Question Hour, Starred Questions ...(*Interruptions*)

HON. SPEAKER: I will not allow it without any notice or motion.

...(*Interruptions*)

माननीय अध्यक्ष : मैं बारह बजे सबकी बात सुनूंगी। कृपया आप बैठिए।

â€!(व्यवधान)

SHRI MALLIKARJUN KHARGE: Madam, we want to know whether the Government is going to extend the House. ...(*Interruptions*) Many Members will leave from here on Friday. ...(*Interruptions*)

HON. SPEAKER: No, not now. I will not allow it now.

...(*Interruptions*)

11.08 hrs

*At this stage, Shri K. C. Venugopal and some other hon. Members came
and stood on the floor near the Table.*

SHRI JYOTIRADITYA M. SCINDIA: Madam, why cannot you suspend the Question Hour? ...(*Interruptions*)